GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO 1913

TO BE ANSWERED ON 07.03.2018

National Litigation Policy

1913. SHRI D.K.SURESH: SHRI NALIN KUMAR KATEEL:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has any proposal to bring a National Litigation Policy in the country;
- (b) if so, the details thereof along with the salient features of the draft National Litigation Policy;
- (c) whether the Government has set any timeframe for implementation of the National Litigation Policy; and
 - (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS

(SH. P.P.Chaudhary)

- (a) & (b) Formulation of the National Litigation Policy is under consideration of the Government.
- (c) & (d) No timeframe has been for implementation of the National Litigation Policy.
